

Annexure-5

Name of the corporate debtor: RAGHUVANSHI INDUSTRIES PRIVATE LIMITED Date of commencement of liquidation:06.05.2024 ; List of stakeholders as on: 15.07.2024

List of operational creditors (Government Dues)

(Amount in Rs)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Assitant Commissioner of State Tax (SGST)	State government	06-06-2024	51,47,03,892.70	51,47,03,892.70	Tax Demand	0	No	100.00%	0	0	0	0	The form submitted by them is for operational creditor –However they have relying on several judgment requested to consider them as "Secured Financial Creditor". However liquidator shall do so only if directed by NCLT
				514703892.70	51,47,03,892.70				100%			0	0	